

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3075

ANSWERED ON:16.03.2010

CALAMITY RELIEF

Dashmuni Deepa ;Gaddigoudar Shri P.C.;Karunakaran Shri P.;Kodikunnil Shri Suresh;Meghwal Shri Arjun Ram ;Reddy Shri Anantha Venkatarami

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of cyclones have hit the country in the recent past;
- (b) if so, the details thereof alongwith the loss of lives and property during each of the last three years and the current year, State-wise;
- (c) the details of assistance sought by the State Governments and the action taken thereon during the said period, State-wise, including Kerala;
- (d) whether there is any proposal to revise the norms for disbursement of relief funds to the affected States; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes Madam,As per information received from the India Meteorological Department, Ministry of Earth Sciences cyclonic storms/ severe cyclonic storms which crossed Indian coasts during the last three years and current year, are as under:-

Years	Date	Name of Cyclone	of Crossing coast	Crossing date & time
2006	29-30 October	Cyclonic Storm 'Ogni'	Andhra Pradesh coast close to north coast	Around 1300 hrs IST of 30 October
2007	-	Nil	- - -	
2008	13-16 November	Cyclonic Storm 'Khaimukh'	Andhra Pradesh coast close to north coast	Between 0330 & 0430 hrs IST of 26 November
2008	25-27 November	Cyclonic Storm 'Nisha'	Tamil Nadu coast north of Karaikal	Between 0530 & 0630 hrs IST of 27 November
2009	23-26 May	Severe Cyclonic Storm 'Aila'	West Bengal coast close to Sagar Island	Between 1330 & 1430 hrs IST of 25 May
2009	9-12 November	Cyclonic Storm Maha'	Between Rashtara coast	Between 1530 & 1630 hrs IST of 11 November

between
Mumbai
and
Alibag

During the said period Kerala has not been hit by any Cyclone. A statement showing the details of loss of human lives, livestock and damage to cropped area and houses due to cyclone/ cyclonic storms of severe nature in the affected States as well as assistance sought by these States for immediate relief and action taken thereon during the last three years and the current year is at Annexure.

(d) & (e): It has generally been a practice to review and revise the items & norms of assistance from Calamity Relief Fund (CRF)/ National Calamity Contingency Fund (NCCF) after the Award of successive Finance Commissions are accepted by the Government. The last such revision was made in June 2007, after the Award of the Twelfth Finance Commission (2005-10).

These items & norms are revised from time-to-time based on the recommendations of the Expert Group constituted by the Government of India. In order to have wider consultations, Expert Group take into consideration the views of State Governments and line Central Ministries. These norms are applied uniformly to all the States, while providing assistance from CRF/ NCCF.

The Ministry of Home Affairs has constituted an Expert Group on 27th October 2009 to review and recommend revision of the items and norms of assistance from Relief funds for the period 2010-11 to 2014-15, in accordance with the recommendations of the 13th Finance Commission as accepted by the Government of India.